

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

104. C.P. (IB)/6(MB)2024

IN THE MATTER OF

Bhagwat Vishwanath Dhundale

U/s 94(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 05.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: None

For the Respondent:

ORDER

Adjourned to **04.03.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)